

(b) Does not arise.

**Import bill for petroleum products**

1244. SHRI BANWARI LAL  
PUROHIT :  
SHRI LAKSHMAN MALLICK :

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) the amount required to meet the cost of imports of oil and petroleum products during the next financial year;

(b) the countries from whom the crude oil and petroleum products are to be imported; and

(c) the steps taken or contemplated to reduce the expenditure on this count ?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI RAFIQUE ALAM) : (a) and (b) The import plan of crude oil and petroleum products during the next financial year is yet to be finalised.

(c) The important steps, among others, taken to reduce imports are to intensify exploration efforts, curb consumption of POL and promote conservation through various measures.

**Extension of H.B.J. pipeline to Punjab**

1245. SHRIMATI KISHORI SINHA : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether there are many plans to extend the HBJ gas pipeline to Punjab for power generation as reported in the Economic Times of 24 January, 1988.

(b) if so, the details thereof;

(c) whether some other States could also expect benefits from HBJ pipeline gas; and

(d) if so, the details thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI RAFIQUE ALAM) : (a) No, Sir.

(b) Does not arise.

(c) and (d) The HBJ Pipeline is at present expected to supply gas to the following projects in four states :

(i) Gujarat — Kawas Power Plant

(ii) Rajasthan — Anta Power Plant and Swaimadhopur Fertilizer Plant

(iii) U.P. Auraiya Power Plant and Fertilizer Plants at Shahjahanpur, Guraiya Jagdishpur & Babrala.

(iv) M.P. — Bijaipur Fertilizer Plant.

**White paper on public sector**

1246. SHRI ANANDA PATHAK :  
SHRI BASUDEB ACHARIA :  
SHRIMATI GEETA MUKHERJEE :  
SHRI SRIBALLAV PANIGRAHI :

Will the Minister of INDUSTRY be pleased to state :

(a) whether the draft white paper on public sector has been finalised;

(b) if so, the details thereof; and

(c) whether it is to be laid on the Table of the House ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM) : (a) No, Sir.

(b) Does not arise.